

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 20-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Spare copies for service of respondent Nos.1 to 4 have been filed but fresh particulars have not been filed, despite last opportunity.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

KAPIL MEHTA
Registrar
20.3.2018

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